NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CP/209/CAA/2017

IN

PETITION NUMBER

: CA/108/CAA/2017

NAME OF THE TRANSFEROR

: DEED RESORTS PVT LTD

NAME OF THE TRANSFERRE

: JOYS THE BEACH RESORT PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. A. NARRYANAN Counsel for Petitioners

ORDER

Counsel for the applicant present. Representative of the Official Liquidator present and prayed for time to get the report of the auditor who is appointed to scrutinise the accounts of the Transferor Company. Time is enlarged at request of both the counsels. Put up on 22.12.2017.

rsel r

S Vijayaraghavan Member (Technical) -sel-

K Anantha Padmanabha Swamy Member (Judicial)

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